

modifications to provide for confirmation of eligible employees.

(b) and (c). According to information received from the Bal Bhawan Society, no employee has been removed from service by them without following the provisions of their Service Bye-Laws.

A representation was received from an employee who was removed from service by the Bal Bhawan Society. No reply was sent to him because he had taken the case to the Court of Law.

(d) The matter is under examination

Service Conditions of Bal Bhawan Society Employees

4056. SHRI GHUFRAN AZAM: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether there are rules regulating the service conditions of the employees of the Bal Bhawan Society, Kotla Road, New Delhi; if so the details thereof;

(b) if not, what are the reasons therefor; and

(c) what steps Government are taking to frame the rules regulating the service condition of these employees?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir. The service conditions of the employees of Bal Bhawan Society are governed by the 'Bal Bhawan Society, India, Service Bye-laws', as amended from time to time.

(b) and (c). Do not arise.

Gratuity to Bal Bhawan Society Employees

4057. SHRI SATISH PRASAD SINGH: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the employees of the Bal Bhawan Society, Kotla Road, New Delhi are given gratuity pension, etc.; if so, the details thereof?

(b) if not, the reasons therefor; and

(c) the steps being taken to give the benefits to these employees?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The employees of Bal Bhawan Society, India, are covered by a scheme of Contributory Provident Fund since its inception. A Gratuity scheme for these employees has been implemented with effect from January 1, 1982.

(b) and (c). Do not arise.

Upgradation of Madras Medical College, Madras into an institute of post graduate education and research

4058. DR. V. KULANDAIVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any proposal for conversion and upgradation of the Madras Medical College, Madras into an Institute of Post Graduate Education and Research;

(b) if so, details thereof; and

(c) if not, whether Ministry has invited the attention of Government of Tamil Nadu about the said proposal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). Government of Tamil Nadu have informed us that they are going to upgrade the Madras Medical College into an Institute of Post Graduate Education and Research. This Institute would be located at Technology Campus, Adyar and will cater to super-speciality courses.

Demands made by Safdarjang Hospital Medical Officers Welfare Association

4059. SHRI SUDHIR GIRI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the Safdarjang Hospital Medical Officers' Welfare Association has raised some demands in a letter to the Vice-Chancellor;

(b) if so, what are those demands, put forward by the Association;

(c) steps taken by Government so far to fulfil their demands; and

(d) if no steps are taken, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) Their main demands are award of teaching designations; enhancement of honorarium; representation on the Governing Body of the University College of Medical Sciences and other academic bodies of the Delhi University; and transfers and postings of Medical Officers.

(c) and (d). The Delhi University has already awarded teaching designations to 146 doctors of the Safdarjang Hospital imparting clinical instruction to the students of University College of Medical Sciences. However, on representation from the

doctors, the Delhi University has agreed to review these designations on the recommendations of the Medical Council of India. The honorarium for the doctors has been raised from the present Rs. 150/- to Rs. 250/- p.m. The University has made provision under which the Director General, Health Services and the Medical Superintendent, Safdarjang Hospital are members of the Governing Body of the College. The University has also agreed to appoint doctors for teaching in the College from a panel approved by the DGHS against vacancies on account of transfer of doctors from the Safdarjang Hospital to other hospitals.

गैर सरकारी अस्पतालों में नियुक्त कनिष्ठ चिकित्सकों की सेवा शर्तों

4060. श्री कुंभर राव : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गैर-सरकारी अस्पतालों में कार्य करने वाले कनिष्ठ चिकित्सकों (रेजिडेंट मेडिकल अफसरों) की सेवा शर्तें निर्धारित की गई हैं ;

(ख) यदि हां, तो क्या उन शर्तों का मूलचन्द अस्पताल, दिल्ली जैसे अस्पतालों में पालन किया जाता है; और

(ग) यदि नहीं, तो क्या सरकार पंजीकृत गैर-सरकारी अस्पतालों के कनिष्ठ चिकित्सकों की सेवा शर्तें निर्धारित करने के लिए शीघ्र ही कोई कानून बनाएगी ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी शंकरानन्द) : (क) प्राइवेट अस्पतालों में कार्य कर रहे जूनियर डाक्टरों (भ्रातासिक चिकित्सा अधिकारियों) के लिए भारत सरकार ने कोई सेवा शर्तें निर्धारित नहीं की हैं ।